

**Defective Case Register from 2025-05-16 to 2025-05-16**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-ABLAPL/14723/2025	GYANENDRA CHANDRA SWAIN	2025-05-16	.The name of the victim may be redacted from the petition. 2. In the Affidavit , I has not been mentioned by S.K.Panda
2	D-ABLAPL/14754/2025	IPSIT AUROBINDO ACHARYA	2025-05-16	1-Age of the petitioner not tally in Affidavit and Declaration with the cause title.
3	D-ABLAPL/14780/2025	ABHISIDDHANTA SAHOO	2025-05-16	1.Legal Asst. Association welfare stamp Rs 10/- AND H.C Bar Asso.Members welfare Scheme Rs 50/- ( Hologram) to be paid. 2. Petitioner-2 has not signed the V. Nama
4	D-ABLAPL/14737/2025	JUGALA KISHORE PANDA	2025-05-16	1.Synopsis not properly paginated. 2.Paragraphs in the petition is more than in the Affidavit.
5	D-ABLAPL/14771/2025	TUKUNA KUMAR MISHRA	2025-05-16	1.In prayer,it is mentioned regular bail instead of A.Bail. 2.Annxure-2 is not attested by the Advocate.
6	D-BLAPL/14742/2025	SIMSON JENA	2025-05-16	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. LAA fee of Rs.10/- not filed.
7	D-WP(C)/20647/2025	SAMEER KUMAR DAS	2025-05-16	Page no. 11 and12 not neat
8	D-CONTC/20382/2025	ADV.	2025-05-16	WP(C) No. 5751/2025 has been disposed of on 3.3.2025 and 21.3. 2025 as per annexures -1 and 2
9	D-ABLAPL/14741/2025	SUMIT SEKHAR PATTANAIAK	2025-05-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1. Copy of ABLAPL no.5115 of 2025, disposed on09.05.2025 not filled. 2.In date chart and Prayer, J.M.F.C address is not furnished. 3.In Annexure-1,page no-11 and 12 not legible 4.In declaration of the affidavit, no.of paragraph furnished incorrectly. 5.In affidavit, father s name of the deponent mentioned incorrectly and occupation of the deponent not furnished. 6..Name Of The Filing Advocate Not In Capital Letters In The application
10	D-ABLAPL/14727/2025	SUJIT KUMAR DAS	2025-05-16	1.P.S Case No. furnished incorrectly in Paragraph-1 and Prayer of the application. 2. In Annexure-1,Page no.11 is not properly annexed.
11	D-CRLREV/14210/2025	PRASANNA KUMAR RATH	2025-05-16	1.C .COPY of judgement dated 06 .02 .2023 not filed but xerox attested copy of same filed is under annexure-2 2.One net c.copy of order dated 17 .08 2023 passed in c .m .p-778/2023 is attached which has no nexus with this case

12	D-CRLMC/13471/2025	AKSHAYA KUMAR SAHOO	2025-05-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Top of the page no. 8 nomenclature not correctly furnished. 2. Page no. 13 not filed. 3. Certified copy of annex-1 not filed.
13	D-WP(C)/20662/2025	SAMEER KUMAR DAS	2025-05-16	Page no.22 and 23 not neat
14	D-CRLMC/13475/2025	MANAS KUMAR CHAND	2025-05-16	1. Annexure -3 not furnished in the body of the petition.
15	D-RSA/20429/2025	BASUDEV PUJARI	2025-05-16	1. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 05/- Paid. Decree Rs 02/- Not Paid.
16	D-CRLMC/13636/2025	RANJIT MOHANTY	2025-05-16	14-NOT PROPERLY INDEXED.
17	D-CRLMC/14418/2025	MRUGANKA MAULI PATNAIK	2025-05-16	1. Page no. 10 not filed
18	D-WP(C)/19304/2025	RAMANATH ACHARYA	2025-05-16	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
19	D-CRLMC/13889/2025	MRUGANKA MAULI PATNAIK	2025-05-16	1. Prayer of the CRLMC not correctly furnished.
20	D-WA/16632/2025	SASWAT DAS, A.G.A	2025-05-16	Annexure -7 after page 88 onward not properly pagination.
21	D-CRLMP/14717/2025	SATYAJEET MUKHARJEE	2025-05-16	COMPLETE ADDRESS OF OPP. NOS. 1 and 2 BE FILED
22	D-WP(C)/19457/2025	ANUP UDAYA SENAPATI	2025-05-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Age of petitioner No 2 and 3 not furnished in the cause title.
23	D-CRLMC/14124/2025	PRAKASH KUMAR PRATAP	2025-05-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1. GR case number not correctly furnished in Prayer of the petition
24	D-CRLA/14284/2025	BIJAY KUMAR MISHRA	2025-05-16	1. Period of Delay 05 Days
25	D-WP(C)/19306/2025	SUBHASIS MOHAPATRA	2025-05-16	Annexure 3 AND 4 not neat AND legible.
26	D-WP(C)/20137/2025	JYOTIRMAY GUPTA	2025-05-16	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. PAGE NOS.17 22 23 41 AND 44 ARE NOT NEAT.2 AS PER ANNEX.13 LETTER NO. NOT TALLY WITH INDEX AND PARA 15 OF PETITION AND ALSO DATE OF ANNEX.14

27	D-WP(C)/19308/2025	SUKANTA KUMAR NAYAK (2)	2025-05-16	Page No 21 22 and 24 not neat and legible
28	D-WP(C)/19740/2025	DILLIP KUMAR MOHAPATRA	2025-05-16	1.Page nos.12 to 14 Are not legible.
29	D-WP(C)/19449/2025	SARAT CHANDRA MEKAP	2025-05-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
30	D-ABLAPL/14618/2025	KHUSBU PANIGRAHI	2025-05-16	1-The petitioner execute his signature in vakalatnama without @ sign. 2..Petitions Margin Not Proper
31	D-WP(C)/19309/2025	RAMANATH ACHARYA	2025-05-16	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page No 39 40 and 50 not neat and legible.
32	D-CMAPL/20258/2025	ADV.	2025-05-16	1.C. copy of impugned order not filed 2. Put up for S.R. after filing of c. copy of dismissed order.
33	D-ARBP/20685/2025	SUVENDU KUMAR SETHI	2025-05-16	1. Age of the petitioner not furnished in affidavit.
34	D-CMAPL/20277/2025	ADV.	2025-05-16	Put up for S.R. after filing of c. copy of impugned order.
35	D-CONTC/18377/2025	ADV.	2025-05-16	Authorization of the other petitioner to swear with affidavit not furnished.
36	D-ABLAPL/14804/2025	BISWARANJAN DALAI	2025-05-16	F.I.R no.or G.R. case no not furnished in the F.I.R copy
37	D-ABLAPL/14811/2025	SUSANTA KUMAR BARAL	2025-05-16	Page no.9 not legible
38	D-CRLMC/13519/2025	BHARAT BHUSAN ROUTRAY	2025-05-16	1. Date of order not correctly furnished in synopsis and 1st page of I.A. petition.
39	D-CONTC/18528/2025	ADV.	2025-05-16	IN AFFIDAVIT THE PETITIONER NOT AUTHORIZE BY OTHER PETITIONER
40	D-CMAPL/20283/2025	ADV.	2025-05-16	Put up for S.R. after filing of c. copy of impugned order and properly pagination of Index.
41	D-CMAPL/20336/2025	ADV.	2025-05-16	Put up for S.R. after filing of c. copy of impugned order.
42	D-CRLA/14225/2025	BHARATI DASH	2025-05-16	1-Good ground certificate not furnished,2-The names of informant and relative of victim be deleted from the para no.2 of I.A.No.1342/2025
43	D-WA/17876/2025	BISHNU PRASAD PRADHAN	2025-05-16	Put up for SR after filing of C copy of impugned order.
44	D-CRLMC/14577/2025	JYOTIRMAYA SAHOO	2025-05-16	Prayer of the CRLMC not correctly furnished.
45	D-CMAPL/20341/2025	RANJAN KUMAR NAYAK	2025-05-16	Put up for S.R. after filing of c. copy of impugned order and neat and legible copy of page no. 9
46	D-WA/18014/2025	BISHNU PRASAD PRADHAN	2025-05-16	Put up for SR after filing of C copy of impugned order

47	D-WP(C)/20761/2025	SAMEER KUMAR DAS	2025-05-16	1-COURT FEE IS DEFICIENT. DC fee of Rs. 12/- not paid.
48	D-WP(C)/19989/2025	DILLIP KUMAR RAY	2025-05-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. Nomenclature not correctly mentioned serial no-3 in the affidavit and also I.A
49	D-WP(C)/20044/2025	KUNAL KUMAR SWAIN	2025-05-16	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page 25 not neat.
50	D-WP(C)/20040/2025	KUNAL KUMAR SWAIN	2025-05-16	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Date not mentioned in the v.nama.
51	D-WP(C)/16476/2025	MANOJ VERMA	2025-05-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Rule 8 of the O H C P I L Rule 2010 has not complied with
52	D-WA/16979/2025	PRAVAT KUMAR PANDA,A.S.C	2025-05-16	PAGE NOS.11 and 12 TO BE UNDERLINED FREE and LEGIBLE
53	D-RSA/20326/2025	DIPTI RANJAN BHOKTA	2025-05-16	1.Appellant No-2 not executed the Vakalatnama
54	D-WP(C)/20036/2025	SHAMBHU CHARAN NATH SHARMA	2025-05-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. Synopsis and Date chart not mentioned in the Index and Petition.Index not proper.Serial not 4 in the affidavit not correctly mentioned in the affidavit.Paragraph not correctly mentioned in the affidavit.
55	D-WP(C)/19988/2025	SANDHYARANI PANI	2025-05-16	1-COURT FEE IS DEFICIENT. D.C.Fee of Rs.6/- not paid .Page 72 not neat.
56	D-CRLMC/14010/2025	ASHUTOSH MOHANTA	2025-05-16	1. Name of the PS and PS case number not furnished in the petition.
57	D-WA/16969/2025	RAMDAS ACHARY	2025-05-16	1. C. COPY OF IMPUGNED ORDER NOT FILED 2.PAGE NO. 45 55 TO 66 NOT NEAT AND LEGIBLE
58	D-WP(C)/19698/2025	SATYA RANJAN MOHAPATRA	2025-05-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
59	D-WP(C)/20017/2025	BHASKAR CHANDRA PANDA	2025-05-16	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 15 17 29 44 not neat.
60	D-WP(C)/19925/2025	MONOMOY BASU	2025-05-16	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS

				OF ALL THE SIGNING ADVOCATES NOT INDICATED
61	D-WP(C)/19993/2025	SANDHYARANI PANI	2025-05-16	1-COURT FEE IS DEFICIENT. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. D.C.Fee of Rs.6/- not paid.Page 22 and 64 not neat.
62	D-CRLMC/13759/2025	AMITAV TRIPATHY	2025-05-16	1. Nomenclature not furnished in V.nama. 2. Certified copy of annex-1 not filed
63	D-WP(C)/20025/2025	RITU SANTUKA	2025-05-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not mentioned in the affidavit.
64	D-WP(C)/19646/2025	SUDHANSU SEKHAR JENA	2025-05-16	1.page no 36 not legible.2.paragraphs not mentioned in declaration
65	D-WP(C)/20057/2025	SONITA BISWAL	2025-05-16	Order dtd. mentioned in page no 27 and 42 are not correct.
66	D-WP(C)/19996/2025	MUKTIKANTA DASH	2025-05-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Date of copy of Gradation not tally with Index.Date of copy of Gradation list vide annex-7 not tally with Index.
67	D-WP(C)/19666/2025	BHABANI PRASAD MOHANTY	2025-05-16	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
68	D-WP(C)/20376/2025		2025-05-16	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Age of the petitioner not tally in cause title in consonance with affidavit.2. Prayer of the petitioner is multiple in nature.
69	D-MATA/17181/2025	MAHESWAR MOHANTY	2025-05-16	Authentication fee due on the Copy of Trial Court Judgement Rs.2/ not paid
70	D-RSA/20411/2025	SUKANTA KUMAR NAYAK	2025-05-16	1.D.C.Fees of Rs.2823/- to be Paid
71	D-MATA/20299/2025	DEBIDUTTA MOHAPATRA	2025-05-16	date of judgement not correctly mentioned in index
72	D-WP(C)/19664/2025	TANMAY MISHRA	2025-05-16	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. O.A. number does not tally annexure 15 as per index.
73	D-CONTC/17988/2025	ADV.	2025-05-16	This petition be converted as CONTR. Then put up for S R
74	D-MATA/20303/2025	DEBIDUTTA MOHAPATRA	2025-05-16	date of judgement not correctly furnished in index
75	D-ABLAPL/14735/2025	ASIT KUMAR JENA	2025-05-16	1.V. Nama not properly stamped.

76	D-CRLMP/14672/2025	ASHOK KUMAR SARANGI	2025-05-16	8-CAUSE TITLE NOT IN ORDER. Opp-Party No.2 wrong address furnished.
77	D-WP(C)/19750/2025	MANASI MOHAPATRA	2025-05-16	Page 27 and 28 is not neat. Annexure-12 is not attested
78	D-WP(C)/19763/2025	VIVEK SARIN	2025-05-16	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. All the Annexures 1 to 13 are not attested. Paragraphs mentioned in Declaration is incorrect
79	D-ABLAPL/14734/2025	SUSANTA KUMAR TRIPATHY	2025-05-16	1. U/S not furnished in A.Slip. 2. The name of the petitioner is not mentioned correctly in Index,Cause title and Affidavit. 3. P.S. not mentioned correctly in Synopsis and 2nd page of the petition.
80	D-CMAPL/14636/2025	ADV.	2025-05-16	As per averment in paragraph-1 of writ petition no order dated 27 .06 2023 filed or it is marked as annexure-1 in index .
81	D-FAO/20804/2025	ADAM ALI KHAN	2025-05-16	1. Period of Delay 81 days
82	D-WP(C)/19766/2025	GHANASHYAM MUDULI	2025-05-16	Annexures 1 to 3 are not attested
83	D-ABLAPL/14616/2025	AJIT KUMAR SAHOO	2025-05-16	1- The address of the Informant may be Redacted from the petition.
84	D-WP(C)/19753/2025	SANJIB KHANDAYATRAY	2025-05-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
85	D-ABLAPL/14685/2025	SOUMYA RANJAN DAS	2025-05-16	In Index Annexure not properly arranged.
86	D-RSA/20107/2025	ABHAYA KUMAR SHARMA	2025-05-16	Index is not properly page marked.
87	D-WP(C)/19336/2025		2025-05-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Synopsis and Date chart not Furnished
88	D-WP(C)/19749/2025	BISWAJIT DAS	2025-05-16	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. All the Annexures P1 to P8 not attested. 2. In page 9 Petitioner is written as M/S National Highway Authority of India and Ors. Ors should not be as petitioner is one as in cause title.
89	D-ABLAPL/14686/2025	RAMA CHANDRA JENA	2025-05-16	Petitioner No.3 not executed in Vakalatnama.
90	D-WP(C)/20528/2025	SONITA BISWAL	2025-05-16	1. Annexure 7 and 8 not legible. 2..Receipt Showing Serv.copy To cg not Filed.
91	D-ABLAPL/14567/2025	ALOK KUMAR MOHAPATRA	2025-05-16	GR case no. not mentioned in petition.

92	D-BLAPL/14758/2025	BIKRAM CHANDRA GHADAI	2025-05-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. Authorization not furnished and declaration not proper by the deponent.
93	D-BLAPL/14768/2025	TUKUNA KUMAR MISHRA	2025-05-16	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos.10 11 not neat and legible.
94	D-ABLAPL/14725/2025	PRABHAT KUMAR PRAHARAJ	2025-05-16	1.Addressing to the Court is not mentioned properly. 2.Copy of F.I.R. is not placed systematically. 3. One Advocate has not signed in V. Nama
95	D-FAO/20733/2025	DR.PURUSOTTAM CHULI	2025-05-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
96	D-FAO/20740/2025	DR.PURUSOTTAM CHULI	2025-05-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 1949 days
97	D-FAO/20741/2025	DR.PURUSOTTAM CHULI	2025-05-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
98	D-CRLMC/14752/2025	RAGHUNATH BISWAL	2025-05-16	Annexure -3 filed incomplete.
99	D-WP(C)/19342/2025	KOUSIK ANANDA GURU	2025-05-16	1.Name of the petitioner no.2,not indicated in the V.nama and His Signature not reflected in V.nama.
100	D-FAO/20743/2025	DR.PURUSOTTAM CHULI	2025-05-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
101	D-FAO/20745/2025	DR.PURUSOTTAM CHULI	2025-05-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
102	D-FAO/20737/2025	DR.PURUSOTTAM CHULI	2025-05-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
103	D-CONTC/18533/2025	ADV.	2025-05-16	IN AFFIDAVIT THE PETITIONER NOT AUTHORIZE BY OTHER PETITIONERS
104	D-WP(C)/20689/2025	SAMEER KUMAR DAS	2025-05-16	Page no. 50 to 58 not neat.
105	D-WP(C)/20671/2025	SAMEER KUMAR DAS	2025-05-16	Page no. 81 not properly tagged.Page nos.42 71 94 113 not neat.
106	D-WP(C)/20644/2025	SAMEER KUMAR DAS	2025-05-16	Page no. 13 not neat
107	D-WP(C)/20661/2025	SAMEER KUMAR DAS	2025-05-16	Page no. 12 not neat.
108	D-WP(C)/20669/2025	SAMEER KUMAR DAS	2025-05-16	Page no. 12 not neat

109	D-WP(C)/20646/2025	SAMEER KUMAR DAS	2025-05- 16	Page no. 11 not neat.
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**DEFECTIVE REPORT LIST**

**DEFECTIVE REPORT OF 16-05-2025 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
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